

**Before the Appellate Tribunal for Electricity**

(Appellate Jurisdiction)

**Appeal No. 26 of 2013**

**Dated : 4<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V J Talwar, Technical Member**

**State Load Despatch Centre, Karnataka**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo

Counsel for the Respondent(s) Mr. Anantha Narayan

**ORDER**

Mr. Anantha Narayan undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 02.04.2013 after serving copy on the other side.

Post the matter on **17.04.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V J Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**Ts/pg**